

17/8/92
Order/Judgement despatched
to Applicant/Respondent (s)
on 2-7-92

[Signature]
17/7/92

Judgement dtd: 13.6.92
was served on applicant.
dtd: 30.6.92

[Signature]
17/7/92

M.P. No. 804/92 for
correcting clerical
mistake, filed on
12-10-92,
paper 1519

R.P. No. 160/92 for
order, by circulate
paper 15110

Notice is issued to
applicant on 23/10/92

Notice dt. 23/10/92
Served on Applt./Resp.
on 31/10/92

[Signature]
18/11/1992

Recd Reply to RP 160/92
from applicant on 17/12/92
[Signature]
18/12/1992

R.P.No 160/92

O.A.No. 433/92

Date:
19-10-1992

Mr.V.S.Masurkar for Review
Petitioner(Original respondent)
Mr.D.V.Gangal Review respondent
(Original applicant)

Let notice be issued to the
original applicant under RP
A.D.

Adjourned to 21-12-1992

[Signature] (M.Y.PRIOLKAR) M(A)
[Signature] (S.K.DHAON) VC

Original order in O.A.427/92.

OA Nos. 427, 428, 429, 430, 431, 432, 433, 434,
436, 437, 438, 439, 440, 441, 442, 443, 444, 44
447, 747, 750, 751, 777, 775, 776, 813 and 762 19

Tribunal's order

Dated : 21.12

Mr.V.S. Masurkar for the Review
Petitioners (Original Respondents) and
Mr.D.V. Gangal for the Review Respondents
(Original Applicants).

All these Review Petitions are to be
heard by the same Bench which had heard the
Original Applications, namely, Hon'ble V.C. and
Administrative Member Mr.Priolkar. It may be
placed before the same Bench on 4.1.1993.

A copy of this order be kept in all
the above mentioned cases.

Sd/-
(V.D. Deshmukh)
Member (J)

Sd/-
(M.Y. Priolkar)
Member (A).